

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 41 of 2011

Dated: 28th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sulochana Cotton Spinning Mills Private Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s): Proxy counsel for Ms. Mohana
Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1 & R.2

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 11.10.2011 after serving copy on the other side.

Post the matter for hearing on **12.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS